## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.610/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.08.2017

NAME OF THE PARTIES:

ABL Infrastructure Pvt. Ltd.

V/s.

Spark Green Energy (Ahmednagar) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

Adv. for

R. Operational

Creditor

2 Jayan 1. Ved Manager

- Finance

## ORDER TCP 610/I&BC/NCLT/MB/MAH/2017

- 1. Learned Representatives are present. From the side of the Respondent Debtor, Manager (Finance) in person is present.
- 2. Requisite Form has duly been delivered. Name of the IRP to be proposed. Time is granted. To be proposed on the next date of hearing.
- Adjourned to 25.09.2017.

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial)

22.08.2017

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Sd/-

M.K. SHRAWAT Member (Judicial)